

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 22.05.2019 (WEDNESDAY)**

**COURT III**  
**10: 30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. <b>With</b>	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
2.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjhunwala Vs. Shailja Krishna & Ors	Ujjal Banarjee Akash Khuran	Ankur Mittal

**For Hearing**

3.	Comp. App. (AT) (Ins) No. 167 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd. <b>With</b>	Puneet Singh Bindra	Sidhartha Das
4.	Comp. App. (AT) (Ins) No. 168 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd.	Puneet Singh Bindra	Sidhartha Das
5.	Comp. App. (AT) No. 381 of 2018	Seasons Creation Pvt. Ltd. Vs. ROC, NCT of Delhi & Haryana	Sachin Sood	Mahender Kumar Bhardwaj
6.	Comp. App. (AT) No. 38 of 2019	Hewlett Packard Enterprise India Pvt. Ltd. Vs. The Registrar of Companies, Bangalore, Karnataka	Varuna Bhanrale	P.S. Singh
7.	Comp. App. (AT) No.67 of 2019	Neelam Dhawan & Anr. Vs. The Registrar of Companies, Bangalore, Karnataka & Anr. <b>With</b>	Shankh Sengupta	P.S.Singh
8.	Comp. App. (AT) No.68 of 2019	Som Prakash Satsangi Vs. The Registrar of Companies, Bangalore, Karnataka & Anr.	Shankh Sengupta	P.S.Singh

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**By Order**  
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**Registrar**